

(घ) यदि हां तो कहा-कहा और उस सम्बन्ध में क्या कार्यवाही की गई है ?

रक्षा मंत्री (श्री स्वर्ण सिंह) . (क) वहाँ तक हमें ज्ञात है स्थितियों में कोई विशेष परिवर्तन नहीं हुआ है और चीनी और पाकिस्तानी सैनिक अभी तक भारी संख्या में हमारी तिब्बत और पाकिस्तान में लगती सीमाओं पर विद्यमान हैं और जम्मू तथा काश्मीर में युद्ध विराम रेखा के उस पार भी ।

(ख) तथा (ग) पिछले तीन मासों में कोई बृहत् उत्तेजनाएँ नहीं हुई हैं । जम्मू तथा काश्मीर में युद्ध विराम समझौते के अतिरिक्त पाकिस्तान द्वारा घटनाएँ हुई हैं और अन्यत्र एकाकी घटनाएँ भी और हर हालत में उपयुक्त कार्यवाही की गई है ।

Chanda Committee Report on Press Information Bureau

*65 **Shri Yamuna Prasad Mandal:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether the Chanda Committee in its report on the Press Information Bureau has complained of lack of publicity policy on the part of Government as witnessed during the Chinese attack on India and the Pakistani aggression; and

(b) if so, whether Government have decided to reorientate its publicity policy and reorganise the Press Information Bureau?

The Minister of Information and Broadcasting (Shri K. K. Shah): (a) The Report emphasises the need for improvement etc. and streamlining of procedures for Emergency publicity and has also made other recommendations.

(b) The Chanda Committee's report is now under examination and the working of the Press Information

Bureau will no doubt be reoriented to the extent considered necessary.

Memorial for Indian Patriots in Burma

*66 **Shri C. C. Desai:** Will the Minister of External Affairs be pleased to state.

(a) whether any progress has been made in the proposal to erect a memorial to the Indian patriots in Mandalay, Burma; and

(b) if so, the details thereof?

The Minister of External Affairs (Shri M C Chagla): (a) and (b). A memorial hall has been erected in memory of Lokmanya Tilak in Mandalay jail. The Government of Burma have agreed in principle to putting plaques in respect of other Indian national leaders inside this hall. Details have not yet been worked out.

Defence Material and Equipment

*67 **Shri Shri Chand Goel:** Will the Minister of Defence be pleased to state:

(a) the steps taken by Government to repair the defence equipment and other material that had been damaged during the last Indo-Pak conflict;

(b) the steps taken during the current year to modernise and bring up-to-date the defence equipment;

(c) the number of factories opened, if any, during the current year for the manufacture of defence material and equipment, along with the details of the rate of manufacture of indigenous material; and

(d) steps taken to secure defence equipment and material from other countries during the last two years?

The Minister of Defence (Shri Swaran Singh): (a) Defence equipment and other material requiring minor repairs has been repaired by Field Workshops and commissioned into service. The equipment requiring

major repairs is being repaired in Base Workshops according to Repair Programmes formulated for the purpose. Such equipment as is considered beyond economic repairs would be condemned and cannibalised for providing spares.

(b) Modernisation of equipment of the Services is proceeding according to the Plan drawn for the purpose. It would not be in the public interest to give the details.

(c) Three new factories were formally opened during the current year. It will not be in the public interest to give the rate of production or capacity of these factories.

(d) With due regard to the need for conserving foreign exchange, the urgent requirements of equipment and other material of the Services have been/are being procured from foreign countries to the extent these cannot be obtained from indigenous sources. It will not be in the public interest to give the details.

India-Burma Boundary Agreement

*69. Shri Vishwa Nath Pandey:
Shri D. C. Sharma:
Shri S. Supakar:
Shri Nath Pal:

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that India and Burma signed an agreement in Rangoon recently to delimit the Boundary between the two countries; and

(b) if so, the main features of the agreement?

The Minister of External Affairs (Shri M. C. Chagla): (a) Yes, Sir.

(b) The Minister of External Affairs will be making a statement on the subject in Parliament as soon as the Agreement has been ratified by both parties.

Deadlock on U.S. Military Aid to India

*70. Shri Chintamani Panigrahi: Will the Minister of External Affairs be pleased to state:

(a) whether there has been a deadlock on the U.S. military aid to India;

(b) whether India's nuclear potential has been viewed with alarm by the U.S. Government; and

(c) if so, the reaction of the Government of India to such U.S. anxiety?

The Minister of External Affairs (Shri M. C. Chagla): (a) It is misleading to speak of any deadlock. The position is that U.S. military aid to India remains suspended since September 1965 though since February 1966, it has been open to us to purchase some non-lethal military equipment, for cash or on credit.

(b) No, Sir.

(c) Does not arise.

Small Newspapers Enquiry Committee

*71. Shri Anantrao V. Patil: Will the Minister of Information and Broadcasting be pleased to state:

(a) the steps taken to implement the recommendations of the Small Newspapers Enquiry Committee;

(b) whether after devaluation, the conditions of small newspapers, especially language newspapers, have deteriorated, and

(c) if so, the steps taken to give relief to these small newspapers?

The Minister of Information and Broadcasting (Shri K. K. Shah): (a) The Enquiry Committee on Small Newspapers have made 145 recommendations in their Report. Decisions have been taken in respect of 30 and they are laid on the Table of the House. A statement giving the conclusions reached in respect of 81 recommendations is laid on the Table of the House. [Placed in Library. See No. LT-101/67 dated 27-3-1967].